

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 7525/2012

VED PRAKASH

Appellant(s)

VERSUS

PHOOL CHAND & ORS.

Respondent(s)

(with interim relief and office report)

Date : 20/01/2015 This appeal was called on for hearing today.

For Appellant(s) Mr.Mohhit Kr.Gupta,adv.
Mr. Sanjay Kumar Tyagi,Adv.

For Respondent(s) Ms.Shalini Kumar,adv.
Ms. Neeru Vaid,Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.
List again on 27.03.2015.

(M K HANJURA)
Registrar

SB